

Eviction of Displaced Families

3449. { **Shri Balraj Madhok:**
Shri Jagdish Awasthi:
Shri S. M. Banerjee:

Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether the property known as 7 Jantar Mantar Road, New Delhi, is an evacuee property;

(b) whether it has been auctioned;

(c) if so, whether bids were called and what was the highest bid;

(d) whether some displaced families have been living in the out-houses of this property;

(e) whether it is a fact that eviction orders are being given to these families by the Rehabilitation Ministry even though it has already sold the property; and

(f) if so, why?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes.

(b) and (c). It was sold at the reserve price to the old tenant.

(d) Yes, both displaced as well as non-displaced.

(e) and (f). Yes, for habitual non-payment of rent. Though an agreement for the sale of the property has been arrived at, it has not yet been actually transferred to the purchasers.

Auction of Property in Multani Dhanda, Paharganj Delhi

3450. Shri Balraj Madhok: Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether it is a fact that evacuee houses in Multani Dhanda, Paharganj, New Delhi, were put on auction in July and early in August, 1961;

(b) whether it is also a fact that no bidder came forward to purchase these houses;

(c) whether it was due to the fact that every house is shared by as many as ten to fifteen displaced families making every house a slum;

(d) whether these displaced families have made representation for being given alternative accommodation; and

(e) if so, what steps have the Government taken to meet this genuine demand?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes, some "unallot-table" houses were put to auction.

(b) Only 4 properties fetched bids in auction, while no bids were offered for the remaining properties.

(c) In a number of houses there are more than one occupant.

(d) No.

(e) Does not arise.

All India Radio

3451. Shri Balmiki: Will the Minister of **Information and Broadcasting** be pleased to state:

(a) what steps have been taken by the All India Radio to propagate Gandhiji's ideals and teachings among masses, particularly among the younger generation;

(b) how many times in a week Gandhiji's programmes are broadcast;

(c) whether it is a fact that there is no separate Gandhi Unit like Dr. Tagore Unit in the All India Radio to organise Gandhiji's programmes;

(d) how many records of Gandhiji's speeches have been preserved and what care is being taken to see that these records of national importance do not get decayed; and

(e) what steps have been taken by Government to collect reflections of Gandhiji from all countries of the world in their language?